GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA UNSTARRED OUESTION NO-1793

ANSWERED ON-29/07/2021

ENERGY GENERATION THROUGH RENEWABLE ENERGY SOURCES

+1793. SHRI KRUPAL BALAJI TUMANE

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the target of energy generation through new and renewable energy sources during the last three years and the current year;
- (b) whether there is any proposal to give concession to the State Governments with regard to taxes and incentives to promote green energy;
- (c) if so, the details thereof;
- (d) whether there is any proposal for coastal states in respect of optimum generation of energy through new and renewable energy sources as these states have better opportunity in this regard; and
- (e) if so, the details thereof?

ANSWER THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) to (e): The details of electricity generation through renewable energy sources during the last three years and the current year are as follows:

	Generation from
Year	Renewable Energy
	Sources (MU)
2018-19	126759.09
2019-20	138337.02
2020-21	147247.51
2021-22 (up to May 2021	26164.52

(Source: Central Electricity Authority)

There is no target fixed for energy generation from different sources.

Renewable Energy is promoted through programs/ schemes of MNRE such as Solar Parks scheme, PM-KUSUM scheme, CPSU scheme, Solar Rooftop scheme, Green Energy Corridor scheme, etc. The details are given in **Annexure**.

Ministry is implementing various programs/schemes to promote renewable energy in the country including coastal states.

The Government has also taken several other steps to promote renewable energy in the country. These include:

- permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,

- setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- laying of new transmission lines and creating new sub-station capacity for evacuation of renewable power,
- notification of standards for deployment of solar photovoltaic system/devices,
- setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Conducting skill development programmes to create a pool of skilled manpower for implementation, operation and maintenance of RE projects.

Further, the Government has notified the 'National Offshore Wind Energy Policy' in 2015 for providing the basic framework for developing the offshore wind sector. Post notification of the policy, Government, through National Institute of Wind Energy, has issued 'Guidelines for Offshore Wind Power Assessment Studies and Surveys' to enable private investors to carryout offshore wind resource assessment. Further, Government is carrying out offshore wind resource assessments and related studies through National Institute of Wind Energy to validate the offshore wind resource potential in identified locations off the coast of Gujarat and Tamil Nadu.

Annexure referred to in reply to part (a) to (e): of Lok Sabha Un-starred Question No.1793 for 29/7/2021 regarding 'Energy Generation through Renewable Energy Sources'

Support being provided as Central Financial Assistance (CFA) for the implementation of major renewable energy programmes.

Schemes/ Programme	Details of support being provided
a) Grid Connected Rooftop Solar PV Power Projects b) Grid connected Solar PV Power Projects by Government producers under CPSU scheme Phase II (Government Producers	 (i) For Residential Sector Central Financial Assistance (CFA) up to 40% for capacity up to 3 kWp CFA up to 20% for capacity beyond 3 kWp and up to 10 kWp CFA up to 20% for GHS/RWA capacity up to 500 kWp (limited to 10 kWp per house and total upto 500 kWp) (ii) For Discoms Incentives up to 10% of project cost depending upon achievements in capacity addition above baseline. VGF support up to Rs 55 lakhs per MW to the CPSUs/ State Govt. PSUs/ Govt. Organizations entities selected through competitive bidding process.
c) Solar Park Scheme	Upto 25 lakh per Solar park for preparation of Detailed Project Report (DPRs). 20 Lakh per MW or 30% of the project cost including Grid-connectivity cost, whichever is lower.
d) PM-KUSUM scheme	Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar power under this scheme. The PBI will be given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI that shall be payable to DISCOMs will be Rs. 33 Lakh per MW.
e) Green Energy Corridor Scheme	CFA of 40 % of DPR cost or awarded cost whichever is lower.